

(A)

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N.S. Trilochan Panigrahi
Dilip K. Samanty

CAT/1/11

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 722 199 6

Durga Prasad Mishra..... Applicant(s)

VERSUS
Union of India..... Respondent(s)

Sr. No.	Date	Order with Signature
	15/10/96	<p style="text-align: center;">REGISTER</p> <p style="text-align: center;">S Registrar</p>
1	18.10.96	<p>Applicant wants to file a petition for condonation of delay. Adjourned to 18.11.1996.</p> <p style="text-align: right;">Narasimha MEMBER (ADMINISTRATIVE)</p>
2	18.11.96	<p>On behalf of Shri T. Panigrahi, Shri B. Nayak makes a request for an adjournment. Adjourned to 3.12.1996.</p> <p style="text-align: right;">Narash MEMBER (ADMINISTRATIVE)</p>
3.	3.12.1996.	<p>Heard Sri Trilochan Panigrahi, counsel for the applicant, who seeks permission to withdraw the O.P. with a liberty to file another O.A. when a cause of action arises. O.A. is dismissed as withdrawn.</p> <p style="text-align: right;">Anup Member (A).</p>

Received a copy
Durga Prasad Mishra
12.9.97

S. D

12.09.97
Mishra